

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 167 OF 2019

Dated : 4th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Synergy Steels Limited

...Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent (s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Bipin Gupta for R-2

Mr. Rohit K. Singh

Ms. Anshruta Maheshwari for R-3 & 4

ORDER

Three weeks' time is granted to file rejoinder on or before 26.09.2019 after serving advance copy on the other side.

List the matter on **21.10.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj